

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 36 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Ltd.

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present:

For Appellant:

For Respondents: Ms. Nitika Dwivedi, Advocate for R- 2 to 4

O R D E R

24.01.2020: Learned Counsel for the Respondents submits that the matter is still pending consideration before the Hon'ble Supreme Court which has passed an order of stay in regard to the pending proceedings before this Appellate Tribunal. Photocopy of the Order passed by the Hon'ble Supreme Court produced by the Appellant is placed on record. In view of the same, the appeal is posted for further proceedings on **04th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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